(ख) क्या सरकार को ज्ञात है कि दिल्ली की अधिकांश जनता को उर्दू में लिखे हुए इन नोटिसों आदि को पढ़ने तया समझने में कठिनाई होती है ; और

(ग) इन अदालतों का काम हिन्दी में आरम्भ करते के लिये क्या व्यवस्था की जा रही है ?

t [Issue of Delhi Court Summons in Hindi

164. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the summons or notices, which are issued by the Courts of Delhi, are written in Urdu;

(b) whether Government are aware that a majority of the people in Delhi experience difficulty in reading and understanding these notices, etc. which are written in Urdu; and

(c) what arrangements are being made to start the working of these Courts in Hindi?]

गृह-कार्यमंत्री (श्रीगोविन्द बल्लभ पन्त) : (क) जीहां।

(ख) दिल्ली प्रशासन के पास ऐसी कोई शिकायत नहीं ग्राई है।

(ग) विभिन्त प्रकार के फामों के साथ सम्मन श्रीर नोटिस को हिन्दी में छापने का प्रक्षन विचाराधीन है।

t[THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) Yes.

(b) No such complaint has been brought to the notice of the Delhi Administration.

(c) The question of printing various forms, including summons and notices, in Hindi is under consideration.]

INSTITUTION OF PROFESSORSHIP OR READERSHIP OF RESEARCH

165. SHRI B. N. BHARGAVA: Will the Minister of SCIENTIFIC RESEARCH

f[]English translation.

AND CULTURAL AFFAIRS be pleased to state:

(a) whether Government propose to institute professorship or readership of research in various universities as suggested by the National Institute of Sciences of India.

(b) whether Government propose to publish works of eminent scientists in India; and

(c) whether Government also propose to prepare the History of Sciences of India?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL

AFFAIRS (SHRI HUMAYUN KABTR): (a) There are already a number of Professorships and Readerships in universities and they are expected to carry on research work in addition to their teaching duties. New posts are created as and when required.

(b) Such books have been publish ed from time to time embodying the work of scientific departments and Government in other ways also en courage the publication of important work in Science.

(c) The National Institute of Scien ce has been given a sum of Rs. 15,000/to begin work on the History of Scien ces of India. Further grants will be given as and when necessary.

DELIMITATION OF CONSTITUENCIES

166. SHRI LOKANATH MISRA: Will the Minister of LAW be pleased to state:

(a) whether there is a proposal under Government's consideration for a fresh delimitation of constituencies for the next General Elections; and

(b) if so, whether all constituencies will be single-member constituencies?

THE DEPUTY MINISTER OF LAW (SHRI R. M. HAJARNAVIS): (a) There is no proposal at present under Government's consideration for fresh

the Headquarters of the Bihar University would be at Muzaffarpur instead of at Patna as at present. These Universities have since been established at the places indicated.

केन्द्रीय सरकार तथा राज्य सरकारों के बीच पत्र-व्यवहार में हिन्दी का प्रयोग

१६९. श्री नवाबसिंह चौहान : क्या गृह-कार्यं मंत्री यह बताने की कृपा करेंगे कि:

(क) गृह-कार्यं मंत्रालय ने संविधान (राजकीय प्रयोजना के लिये हिन्दी भाषा) आदेश, १९४४ को देखते हए गत छः मास में राजस्थान, उत्तर प्रदेश, बिहार ग्रौर मध्य प्रदेश की राज्य सरकारों से पत्र-व्यवहार करते हुए कितने पत्र उनके हिन्दी अनुवादों के साथ भेजे : ग्रौर

(ख) अन्य मंत्रालयों द्वारा इस आदेश का पूर्ण रूप से पालन कराने के लिये क्या कार्यवाही की गई है और इस में कहाँ तक सफलता मिली है ?

UsE of Hindi in Correspondence BETWEEN CENTRAL GOVERNMENT AND STATE GOVERNMENTS

169. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of communications along with their Hindi versions which were sent by the Ministry of Home Affairs while making correspondence with the State Governments of Rajasthan, Uttar Pradesh, Bihar and Madhya Pradesh during the last six months in view of the constitution (Hindi Language for Official Purposes) Order, 1955; and

(b) what steps have been taken to see that other Ministries comply with the Order fully and how far those steps have proved successful?]

t[] English translation.

(b) Does not arise.

IOAND REVENUE AND TACCAVI LOANS IN ANDAMAN ISLANDS

Shrimati SAVITRY DEVI 167 INIGAM: Will the Minister of HOME AFFAIRS be pleased to state the amount of the arrears of land revenue and taccavi loans respectively, due from -ihe people of the Andaman Islands for ihe years 1957-58, 1958-59 and 1959--60?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT) : The amount of the arrears of land revenue and taccavi loans respectively ia as under: -

Year			Lan Reve		Taccavi Loans
			Rs		Rs.
1957-58	-	ŝ	. 62,364	•53	1,05,612.57
1958-59			· 77,697	•63	1,21,789.15
1959-60			. 65,596	•15	1,43,654.96

ESTABLISHMENT OF NEW UNIVERSITIES

168. SHRI M. P. BHARGAVA: Will the Minister of EDUCATION be pleased to state:

(a) whether the University Grants Commission has approved the establishment of any new universities in India in the years 1960 or 1961; and

(b) if so, where these new universities will be located?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI) ; (a) and (b) The University Grants Commission agreed to establishment of the two new Universities in Bihar during 1960 i.e. (1) the Ranchi University, Ranchi and (2) the Bhagalpur University, Bhagalpur. It had also agreed that